

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-18093-JK (LD ) of 2023**  
**DATED:- 27 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Agriculture  
Production & Farmers Welfare Department as mentioned in annexure to this  
Government Order as Officer Incharge (OIC) Litigation for the cases indicated  
against each including Contempt Petition, if any, pending before Hon'ble High  
Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by  
the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

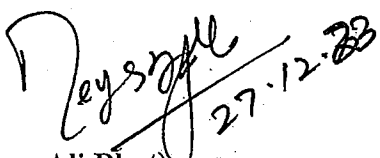
Sd/-  
(Achal Sethi)  
Secretary to Government

No:-LAW-OIC/32/2023

Dated:- 27 - 12 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Agriculture Production & Farmers  
Welfare Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer

**Annexure to the Government Order No.18093-JK(LD) of 2023 dated 27.12.2023**

| <b>S. No</b> | <b>Case No. and Title of Case</b>   | <b>OIC</b>   |
|--------------|---|--|
| 1            | TA/7284/2020 titled Dr Mohd AShraf Vakil Vs UT of J&K and Ors   | <b>Mr Nasir Bilal Shah Under Secretary to the Government</b>                       |
| 2            | TA/8196/2021 titled Mohd Khalil and Ors Vs UT of J&K and Ors  | <b>Dr Ashish Mahajan I/C District Sheep Husbandry Officer Poonch</b>               |
| 3            | TA/6366/2021 titled Mohd Ashan Itoo Vs UT of J&K and Ors  | <b>Dr Tara Chand I/C Joint Director(Extension) Sheep Husbandry Jammu</b>           |
| 4            | TA/190/2020 titled Prince Sumbria and Ors Vs UT of J&K and Ors  | <b>Dr Ajay Sudan I/C District Sheep Husbandry Officer Kathua</b>                   |
| 5            | TA 8666/2020 titled Ankush Sharma VS UT of J&K and Ors  | <b>Dr Farhat basher I/C District Sheep Husbandry Officer Udhampur</b>              |
| 6            | TA 8663/2020 titled Mukesh Kangotra and Ors Vs UT of J&K and Ors  | <b>Dr Farhat basher I/C District Sheep Husbandry Officer Udhampur</b>              |
| 7            | TA 8675/2020 titled Mohinder Singh Vs UT of J&K and Ors   | <b>Dr Farhat basher I/C District Sheep Husbandry Officer Udhampur</b>              |
| 8            | OA/1239/2021 titled Deepak Kumar Vs UT of J&K and Ors   | <b>Dr Tara Chand I/C Joint Director(Extension) Sheep Husbandry Jammu</b>           |
| 9            | TA/606/2023 titled raman Singh Vs UT of J&K and Ors   | <b>Dr Tara Chand I/C Joint Director(Extension) Sheep Husbandry Jammu</b>           |
| 10           | Omesh Sharma VS UT of J&K and Ors   | <b>Dr Ajay Sudan I/C District Sheep Husbandry Officer Kathua</b>                   |
| 11           | CCP No. 240/2023 titled Basher Ahmed wani Vs Atal Dulloo Commissioner Secretary Animal & Sheep Husbandry Department and Ors | <b>Dr Deepak Kitchloo, I/C Assistant Director Govt Sheep Breeding Farm Panthal</b> |

*Deepak Kitchloo*